

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 02.03.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 576 & 586 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar
3.	Comp. App. (AT) (Ins) No. 203 of 2022	Atlanta Global Advisor Pvt. Ltd. Vs. Ebix Technologies Pvt. Ltd.	Mannat	
4.	Comp. App. (AT) (Ins) No. 211 of 2022	Satya Narain Sharma Vs. Anshul Gupta & Ors.	Syed Fahim Ahmed	
5.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	
6.	Comp. App. (AT) (Ins) No. 217 & 218 of 2022 (With Defects)	Bhawanishankar Harishchandra Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Anr.	Abhirup Dasgupta	

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**